NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP139/16	TP 177/17	Issuance of Notice	391/394	Weg Industries India Pvt.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

1. Bhuvara . S. P. 9916316160

Petitioner

The matter is listed today for hearing. Counsel for petitioner has filed memo stating that all necessary information has been submitted to the Inspector General of Registration and Commissioner of Stamps and Chief Controlling Revenue Authority, Bangalore. Await report from the Inspector general of Registration.

List it on 30.08.2017.

MEMBER (J)

MEMBER (T)